

(a) the number of cable operators registered till date, Statewise;

(b) the steps taken by the Government to monitor the functioning of the cable operators; and

(c) the number of cable operators against whom action has been taken for not discharging their responsibilities during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) Information is being collected and will be laid on the Table of the House.

(b) No separate machinery has been set up by the Government for this purpose.

(c) No details regarding this are available with the Government.

[English]

#### Arms to States

3783. SHRI P.K. THUNGOON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the various State Governments have asked for arms and more para-military forces to maintain effective law and order situation in the States;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) Yes, Sir.

(b) During 1995-96, the State Govts. of Assam, Andhra Pradesh, Gujarat, J & K, Karnataka, Manipur, Maharashtra, Orissa, Sikkim and UP have asked for additional quantities of arms and ammunitions beside normal annual demand. The demands of additional deployment of Central Para-Military Forces (CPMFs) have also been received from Andhra Pradesh, Assam, Maharashtra, Meghalaya, Orissa, Tripura, UP, Delhi, and Daman & Diu. However, the requirements were not exclusively for law and order duties.

(c) In regard to arms and ammunitions, it has been the constant endeavour of the Govt. to meet the demand of each State/UT to the extent possible within the overall availability constraints and also keeping in view the law and order situation prevailing in the State/UT concerned.

In addition to meeting the short-term requirements of CPIFs, addl. CPMFs were provided to Assam and UP. However, due to non-availability of the CPMFs and commitments elsewhere, it was not found possible to provide additional forces to Tripura and Andhra Pradesh.

#### Offices/Units of Air and Doordarshan in Gujarat

3784. SHRI CHANDRESH PATEL : Will the Minister

of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of the offices/units of Air/Doordarshan in Gujarat alongwith their locations;

(b) the programmes presented by each of these units during 1990 to 1995 each year; and

(c) the details of annually spent in these units during the above period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) ALL INDIA RADIO STATIONS IN GUJARAT

1. Ahwa
2. Ahmedabad
3. Ahmedabad Commercial Broadcasting Service
4. Bhuj
5. Godhra - Local Radio Station
6. Rajkot
7. Regional Training Institute, Ahmedabad
8. Surat
9. Vadodara Commercial Broadcasting Service

#### DOORDARSHAN KENDRAS

1. Ahmedabad
2. Rajkot

(b) and (c) The information is being compiled and will be laid on the Table of the Sabha.

#### Increase in Speed Post Tariff

3785. SHRI R. SURENDER REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have recently hiked the tariff of the 'Speed Post' services;

(b) if so, the details thereof and the reasons therefor;

(c) the comparison of the revised tariff vis-a-vis, the existing charges of the private 'Courier Service' indicating inter-alia the advantages of the former;

(d) whether the public in general and the business class in particular prefer private 'Courier Services' to the Govt's 'Speed Post Services';

(e) if so, whether the recent hike in the tariff of the speed post, will not further discourage and make the speed post service unpopular; and

(f) if so, the measures taken or proposed to be taken